## Vacancies of teachers in Ashram Schools in Tribal sub-plan

751. SHRI NATUJI HALAJI THAKOR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the present status of vacancies of teachers in Ashram schools in Tribal sub-plan area in the States like Gujarat, Uttarakhand, Uttar Pradesh, Karnataka and Madhya Pradesh; and

(b) whether the Ministry has taken up the matter with the concerned State Government to fill up the vacancies of teachers in Ashram schools?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) and (b) The Ministry of Tribal Affairs implements a Centrally Sponsored Scheme of "Establishment of Ashram Schools in Tribal Sub Plan Areas". As per the provisions of the scheme in the Tribal Sub-Plan Areas, 100% central assistance is provided for construction of all ST girls' ashram schools and boys' ashram schools in naxal-affected districts identified by Ministry of Home Affairs from time to time and for boys' ashram schools other than in naxal-affected districts only, 50% of the total estimated cost is shared by the Ministry. Under the scheme, only construction cost is provided in full or shared by the Ministry. The running and maintenance of these ashram schools including filling up of vacancies of teachers is solely the responsibility of the concerned State Government/UT Administration.

## Misuse of land by farm houses in Delhi

†752. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of farm houses in Delhi against which notices of misuse of land have been issued;

- (b) the total number of farm houses in Delhi;
- (c) the details thereof; and
- (d) whether commercial activities are being carried on in these farm houses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) to (d) On the basis of information furnished

<sup>†</sup>Original notice of the question was received in Hindi.